

(17) (18)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P. No.7 of 2004  
in  
O.A. No.2131/2002**

New Delhi, this the 7<sup>th</sup> day of February, 2007

**HON'BLE SHRI SHANKER RAJU, MEMBER (J)  
HON'BLE MRS. NEENA RANJAN, MEMBER (A)**

Virendra Saran S/o Late Shri R.S. Saxena  
Retired Section Engineer/Drawing  
Northern Railway Headquarters Office, (Construction)  
Kashmere Gate, Delhi  
R/o 51, Inder Enclave,  
P.O. Sunder Vihar, New Delhi-110087.

.....Applicant.

(By Advocate : Shri H.P. Chakravorty for Shri M.L. Sharma)

Versus

1. Shri R.R. Jaruhar,  
General Manager,  
Northern Railway Headquarters Office,  
Baroda House, New Delhi.
2. Shri V.K. Kaul,  
Chief Administrative officer, (Const.),  
Northern Railway Headquarters office,  
Kashmere Gate, Delhi-110006.

.....Respondent.

(By Advocate : Shri R.L. Dhawan)

**ORDER (ORAL)**

**HON'BLE SHRI SHANKER RAJU, MEMBER (J) :**

Orders implemented. CP is disposed of with liberty to the applicant to assail any remaining grievance in accordance with law. Notices are discharged.

*Neena Ranjan*

**(NEENA RANJAN)  
MEMBER (A)**

*Shanker Raju*

**(SHANKER RAJU)  
MEMBER (J)**

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